

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

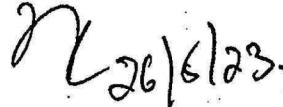
All the officials of this establishment posted in all the Judicial Districts in Delhi/New Delhi and those on diverted capacity as well in other departments (*i.e. amongst the incumbents' who comes under the ambit of Administration I & II only*) are directed to mandatorily exercise the option of submitting their preferred destination preferences vis a vis Courts complexes through the Google Form link available on LAYERS as well as the centralized website of this office.

This link *i.e.* <https://forms.gle/6tWxzscu1hMhtsQaA> shall remain active till 15 days from today.

Note: 1. Branch In-Charges/Readers in all the Districts are to ensure that all the officials posted in the respective Branches/Courts (*except the officials under the aegis of Administration-III*) have exercised their option within the given time frame, in the event of any official failing to exercise this option, the Branch In-Charge or Reader is duty bound to convey to this office in writing the name of such official.

2. Any incumbent who fails to fill-up and submit their preference shall lose her/his right of choice, in the event she or he is transferred to another complex or moves an application for transfer in future for transfer from their hitherto complex.

3. Although the option exercised by the concerned incumbent shall be taken into account while their transfer is being contemplated, however, exercise of this option shall not create any right in favour of any official or binding on the administration per se and transfer/posting will remain the sole prerogative and discretion of the competent authority (*and would continue to be implemented as per administrative exigencies as the first criteria*).



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 20846-046 Cir/P&T/Admn-I&II/HQs/2023

Dated, Delhi the 26 MAY 2023

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to convey the ibid directions to the officials of this establishment posted in diverted capacity therein.
2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court (HQs) Dwarka Courts, Delhi with the request to convey the ibid directions to the officials of this establishment posted in diverted capacity therein.
4. The Director, Delhi Judicial Academy, Dwarka, with the request to convey the ibid directions to the officials of this establishment posted in diverted capacity therein.
5. The Member Secretary, DSLSA, RACC with the request to convey the ibid directions to all the officials of this establishment posted in diverted capacity therein.
6. All the Branch In-Charges & Readers in Central, Tis Hazari Courts, Delhi.
7. All the Administrative Officers (Judl.), Admn.-I, &II with the direction to circulate the same in their respective Districts.
8. The Sr. Accounts Officer/Accounts Officer, Central, THC, Delhi.
8. Personal Office of the undersigned.
9. The Dealing Assts, Website Committee to upload the same on the website of this Court & LAYERS, with further directions to create link accordingly today itself.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi